

ITEM NO.40

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3408/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MANJU

Respondent(s)

Date : 18-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Tanmaya Agarwal, AOR (Present)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua sole respondent but no one has entered appearance on his behalf. Viewed thus, matter be processed for listing before the Hon'ble Court, under the rules.

SURINDER S. RATHI
Registrar

MG